(b) if so, what are the steps to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): (a) No, Sir.

(b) Does not arise.

## Indo-Bhutan Rail link

3167. SHRI URKHAO GWRA BRAHMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Royal Bhutan Government has expressed willingness to establish rail link between India and Bhutan for the purpose of trade and commerce;

(b) if so, what are Government's views and considerations in this regard; and

(c) if not, the reasons therefor?

# THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): (a) Yes, Sir.

(b) A Memorandum of Understanding has been signed on 25th January, 2005 between the Royal Government of Bhutan and Government of India Under which Government of india shall carry out the feasibility studies for establishing broad gauge rail links between bordering towns of India and Bhutan at five locations. Surveys for the new lines have been taken up.

(c) Does not arise.

## Basic facilities at dungri Railway Station

3168. SHRI KANJIBHAI PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that there are no basic facilities at Dungri railway station in Western Railway;

(b) if so, which basic facilities the Dungri railway station is lacking for; and

(c) whether Government would consider for providing basic facilities at Dungri railway station on priority to avoid accidents?

203

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): (a) Dungri is a 'E category station. All the amenities as per laid down norms for minimum essential amenities are available at this station.

(b) and (c) Do not arise.

#### Private participation in dedicated freight corridor

3169. DR. MAM. RAMASWAMY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose not to include private participation in the Railways' Dedicated Freight Corridor (DFC);

(b) if so, the details thereof; and

(c) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): (a) No, **Sir.** 

(b) to (c) Do not arise.

### **Railway Hospitals**

3170. SHRI NANDI YELLAIAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether as per the report of the Comptroller and Auditor General, the hospitals of railways are not well equipped with adequate medical facilities, doctors and paramedical staff to treat patients in accidental and trauma cases;

(b) whether it is also a fact that in most of the railway hospitals even the rehearsal for sending medical treatment trains to the spots of accidents is also not being carried out on regular intervals;

(c) if so, the reasons therefor; and

(d) the complete details of the measures proposed to be taken to provide necessary facilities and manpower in accidents and trauma centres in railway hospitals?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): (a) No, Sir.

204